ANNEXURE 5

Name of the corporate debtor: Anandabharathi Fertilizers (India) Private Limited, Date of commencement of CIRP 14-02-2024; List of creditors as on 12-06-2024

List of operational creditors (Workmen)

(Amount in₹)

| SI. No. | Name of authorised representa- tive, if any | Name of work man | Details of claim received | | Details of claim admitted | | | | conti- | Amount of any mutual dues, that | Amount of claim under | Amount of | Remarks, if |
|------------|--|------------------------|------------------------------|----------------|--------------------------------|--------------------|---------|--------------------------------------|----------------|---------------------------------|-----------------------|-----------|-------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | related | % voting share in CoC, if applicable | ngent claim | may be set-off | verification | dmitted | any |
| | | | | | | | | | | | | | |
| | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |

For Anandabharathi Fertilizers (India) Private Limited KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION PROFESSIONAL, IBBI/IPA-001/IP-P00967/2017-2018/11588

AFA VALID UPTO 22-11-2024

